NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 892/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE PARTIES:

Prime Products

V/s.

Eco Rich Cosmetic India Pvt Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

Adv. Archana Patil Adv. for the Opelational Creekter for Pan Proposony the name of IRP.

Adj. 00 16/11/17.

ORDER

TCP No. 892/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the Operational Creditor is present. 1.
- He seeks adjournment for proposing the name of the IRP. Granted 2.
- 3. Adjourned to **16.11.2017**.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 11.10.2017

M.K. Shrawat Member (Judicial)